



NOTIFICATION No. 44 / 2018

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, read with G.O.(Rt) No.228, Home (Courts-II) Department, dated 16.03.2017, have issued orders for the constitution of four Family Courts one each at Ariyalur, Cuddalore, Kanniyakumari District @ Nagercoil and Karur :

Thiru M.Gomathinayagam, District Judge, functioning as XV Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Judge, Family Court, Kanniyakumari District @ Nagercoil, in the newly sanctioned Court vide G.O.(D).No.1432, Home (Courts-II) Department, dated 23.11.2017 is transferred and posted as Judge, Family Court, Kanniyakumari District @ Nagercoil, in the newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 21.03.2018.**

*R. [Signature]*  
21/03/2018  
**REGISTRAR GENERAL**

To

1. Thiru M.Gomathinayagam, XV Additional Judge, City Civil Court, Chennai.
2. The XV Additional Judge, City Civil Court, Chennai.
3. The Principal Judge, City Civil Court, Chennai.
4. The District Judge, Kanniyakumari @ Nagercoil.
5. The Chief Judicial Magistrate, Kanniyakumari @ Nagercoil
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, High Court, Madras.
8. The Treasury Officer, District Treasury, Nagercoil

**Copy to:-**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.

7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
33. The Record Keeper, A.D. Records, High Court, Madras.

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**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – District Judges – Transfer and Postings -  
Notification issued - Joining instructions – Issued. -

Ref: High Court's Notification No. 44 / 2018 dated : 21.03.2018.

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Thiru M.Gomathinayagam, XV Additional Judge, City Civil Court, Chennai, who has been transferred and posted as Judge, Family Court, Kanniyakumari District @ Nagercoil in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of his present post to the XVIII Additional Judge, City Civil Court, Chennai and the post of X Additional Judge, City Civil Court, Chennai, which he is now holding as full additional charge to the XIX Additional Judge, City Civil Court, Chennai, on 21.03.2018 A.N. and assume charge of the new post of Judge, Family Court, Kanniyakumari District @ Nagercoil on 23.03.2018 F.N. (Friday), without fail. -

As the inauguration of the Family Court, Kanniyakumari District @ Nagercoil is to be held on 23.03.2018 F.N., Thiru M.Gomathinayagam, is required to report to the District Judge, Kanniyakumari @ Nagercoil, on 22.03.2018 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The XVIII Additional Judge, City Civil Court, Chennai, is required to hold full additional charge of the post of XV Additional Judge, City Civil Court, Chennai, until further orders. -

The XIX Additional Judge, City Civil Court, Chennai, is required to hold full additional charge of the post of X Additional Judge, City Civil Court, Chennai, until further orders. .

**HIGH COURT, MADRAS.**  
**DATED: 21.03.2018.**

*R. J. S.*  
21/03/2018  
**REGISTRAR GENERAL**

To

1. Thiru M.Gomathinayagam, XV Additional Judge, City Civil Court, Chennai.
2. The X / XV / XVIII / XIX Additional Judge, City Civil Court, Chennai.
3. The Principal Judge, City Civil Court, Chennai.
4. The District Judge, Kanniyakumari @ Nagercoil.
5. The Chief Judicial Magistrate, Kanniyakumari @ Nagercoil
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, High Court, Madras.
8. The Treasury Officer, District Treasury, Nagercoil

Copy to

The Record Keeper, A.D. Records, High Court, Madras.